

(a) whether the problems pertaining to the manufacture of equipments for the steel industry were discussed at a representative meeting of public and private sector firms at Ranchi on the 29th July, 1972;

(b) if so, the discussions held and decisions arrived at; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Yes, Sir

(b) The discussion, *inter-alia*, related to maximization of indigenous production of plant and equipment manufacture in a coordinated and concerted manner, to meet the future requirements of steel production, standardization of equipment, import substitution, coordination between steel plants, HEC and private sector manufacturing units.

(c) It has been decided that a Cell should be constituted by HEC to coordinate preparation of tenders, undertake inspections and monitor progress of manufacture of equipment. It has also been decided that manufacturing drawings would be made available by HEC to the various units and for this purpose, assistance of the two main Engineering Associations in the country would be taken.

Transfer of Ropeways Scheme under Coal Board to Bharat Coking Coal

2563. SHRI PURUSHOTTAM KAKODKAR :
SHRI SHRIKISHAN MODI

Will the Minister of STEEL AND MINES be pleased to state

(a) whether Government have decided that the two Ropeways Scheme in the Jharia coalfield which are under the charge of the Coal Board are to be transferred to Bharat Coking Coal; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b).

There is a proposal for transfer of 'D' & 'F' Ropeways to the Bharat Coking Coal Ltd as send from these Ropeways is mostly consumed by the collieries under them.

Nationalisation of Tata Iron and Steel Company

2564. SHRI PURUSHOTTAM KAKODKAR :
SHRI P. GANGADEB :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government propose to nationalise Tata Iron and Steel Company; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) No, Sir

(b) Does not arise.

Taking over of Coal Washeries by Bharat Coking Coal

2565 SHRI P. M. MEHTA :
SHRI K. LAKKAPPA

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have decided that Bharat Coking Coal will take over four coal washeries which were hitherto under the charge of Hindustan Steel Limited; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Yes, Sir.

(b) As a result of one of the recommendations made by the Technical Committee on Coal Washeries (1972) that with the nationalisation of coking coal mines, there should be a better coordination in the functioning of the coal production and coal washing units, it was felt that for efficient functioning, washeries should be owned and managed by the collieries themselves.